Name of the Corporate Debtor: MANJEERA RETAIL HOLDINGS PRIVATE LIMITED; Date of Commencement of CIRP: 18-07-2023; List of Creditors as on: 30-11-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 1 Secured financial 0.00 NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors Annexure 3 3 Secured financial 2 2697036443 2 2697036443 98.98 0 0 0 creditors (other than financial creditors belonging to any class of creditors) 4 514767119 0 0 514767119 Unsecured financial 4 0.00 0 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 0 Operational creditors 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 2 514592 0 0 0.00 0 0 514592 Annexure 6 (Employees) 7 Operational creditors 2 1812301520 1 1520 0.00 0 0 1812300000 Annexure 7 (Government Dues) 8 Operational creditors 4 28121648 3 27905768 1.02 0 0 215880 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 4 463836210 0 0 0.00 0 0 463836210 Annexure 9 any, (other than financial creditors and operational creditors) Total 18 5516577532 6 2724943731 100.00 0 0 2791633801